

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 892
TO BE ANSWERED ON 27.06.2019**

Fund Allocation to Recognized Sports Federations

892. DR. SHASHI THAROOR:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total funds allocated by the Ministry to Recognized Sports Federations since 2014, year and federation-wise;**
- (b) the percentage of utilization of such funds since 2014 by the Sports Federations, year and federation-wise;**
- (c) whether the Ministry has undertaken an audit of all the Recognized Sports Federations on an annual basis;**
- (d) if so, whether the Ministry has uncovered any cases of financial mismanagement;**
- (e) if so, the details thereof including the steps taken by the Ministry to rectify such instances of mismanagement; and**
- (f) if not, the reasons therefor?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH
AFFAIRS AND SPORTS
(SHRI KIREN RIJIJU)**

(a) & (b) Sir, the information is being compiled.

(c) NSFs receiving funds of Rs.1.00 crore and above are subject to the audit by Comptroller and Auditor General of India. In addition to this the Government exercises various checks on the NSFs such as hosting of updated audited accounts on the respective websites of the NSFs, holding of timely elections by NSFs, having dispute free apex status, proper conduct of various national and international tournaments.

(d) No case has come to the notice of the Ministry in the audit.

(e) & (f) Do not arise.
